

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,

BOMBAY BENCH.

Original Application No.380/89.

D.B.Dabhade.

.... Applicant.

V/s.

Union of India.

.... Respondents.

Coram: Hon'ble Shri B.S.Hegde, Member(J),
Hon'ble Shri N.K.Verma, Member(A).

Appearances:-

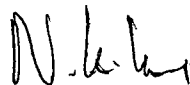
None for the applicant.
Shri Karkera for the
Respondents.


Oral Judgment:-

[Per Shri B.S.Hegde, Member(J)]

Dt. 7.6.1994

None for the applicant. Shri Karkera for the Respondents. We have heard the arguments of Shri Karkera and perused the records. The prayer made in the OA is that he should be appointed as UDC in the SBCO. It is understood that the whole scheme of LDC-UDC pattern has been changed and the same has been merged with the Postal Assistant. The applicant was given many opportunities to present before the Tribunal. However, he is not present even today. In the circumstances, we do not find any merit in this application. We dismiss the same with no order as to costs.


(N.K.VERMA)
MEMBER (A)


(B.S.HEGDE)
MEMBER(J).